NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 84(ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Rakesh Gupta Vs. M/s. Global Glass Tech. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Ms. Shelley Khanna, Mr. Mohit O'John and

Mr. S.K. Giri, Advocates

For the Respondent (s): Mr. R.S. Bhatia, PCS

ORDER

Ld. Counsel for the Petitioner prays for adjournment.

At her request adjourned to 19th March, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

-8-d-1